

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 20th July, 2015

No. HCM/S-75/93-Estt./ The High Court of Manipur in exercise of the powers conferred by Section 16 (2) of the Advocates Act, 1961 and based on the decision of the Full Court meeting held on 17.07.15 which considered, for the present, the applications of the learned members of the three Bar Associations who have completed the age of 55 years hereby designate the following Advocates as Senior Advocates.

Sl. No.	Name of Advocates	Date of birth
1.	Shri Kh. Binoykumar Singh	01.03.1947
2.	Shri Kh. Chonjohn Singh	01.03.1948
3.	Shri S. Lakhikanta Singh	01.09.1950
4.	Shri H. Chandrajit Sharma	10.09.1950
5.	Shri Kh. Mani Singh	01.09.1952
6.	Shri R.S. Reishang	24.06.1958
7.	Shri B.P. Sahu	15.08.1958

By order

Sd/-

(S. Serto)

REGISTRAR GENERAL

Memo No. HCM/S-75/93-Estt/ 8925-42

Imphal, the 20th July, 2015

Copy to:

1. The P.P.S. to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
3. The Pvt. Secretary to the learned Advocate General, Manipur.
4. Secretary General, Supreme Court of India.
5. The Registrar, High Court of Manipur.
6. The Secretary (Law), Government of Manipur.
7. The Joint Registrars (Judicial)/(Admn.), High Court of Manipur.
8. The Secretary, Bar Council of India.
9. The Secretary, Bar Council of Manipur.
10. Senior Advocates concerned.
11. The Deputy Registrar (Judl) High Court of Manipur.
12. The Assistant Registrars, High Court of Manipur.
13. The Librarian-cum-Research Officer, High Court of Manipur.
14. The Secretary, High Court Bar Association, Manipur.
15. The Secretary, All Manipur Bar Association, Imphal.
16. The Secretary, High Court of Manipur Bar Association, Imphal.
17. Guard File/Order Book/concerned file.
18. Notice Board.


REGISTRAR GENERAL